

FIR No. 70/2020

PS Ranhola

U/s 302/120B IPC

State Vs Deepanshu @ Fun

26.06.2020

Present: Ld. Addl. PP for State.
None from both accused.
Put up for 29.06.2020.



(Vishal Singh)

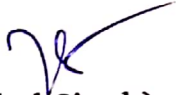
ASJ - 03, THC(West), Delhi

26.06.2020

Bail Application No.
FIR No. 397/19
PS Hari Nagar
U/s 3/ 4 MCOCA Act
State Vs Saddam @ Gauri

26.06.2020

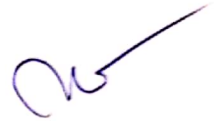
Present: Ld. Addl. PP for State.
Sh. Deepak Sharma, Ld. Counsel of accused/applicant.
Put up for 29.06.2020.


(Vishal Singh)
SPECIAL DESIGNATED
COURT, MCOCA
26.06.2020

Bail Application No.
FIR No 49/11.
PS Tilak Nagar
U/s 302/308/34 IPC
State Vs Puran

26.06.2020

Present: Ld. Addl. PP for State.
Sh. Manoj Kharti, Ld. Counsel of accused/applicant.
Report received from IO/ SHO PS- Tilak Nagar.
Report be called from Jail Supdt.
Put up for 29.06.2020.



(Vishal Singh)
ASJ - 03, THC(West), Delhi
26.06.2020

Bail Application No.

FIR No. 337/17

PS Punjabi Bagh

U/s 392/397/411/34 IPC

State Vs Aas Mohd. @ Ashu

26.06.2020

Present: Ld. Addl. PP for State.

Sh. Ayub Ahmed Qureshi, Ld. Counsel of accused/applicant.

Report be called from IO/ SHO PS- Punjabi Bagh.

Report be called from Jail Supdt.

Put up for 29.06.2020.



(Vishal Singh)

ASJ - 03, THC(West), Delhi

26.06.2020

Bail Application No.

FIR No. 387/15

PS Nangloi

U/s 392/397/411/34 IPC

& 25/27/54/59 A. Act

State Vs Rohit Gupta

26.06.2020

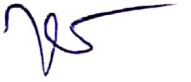
Present: Ld. Addl. PP for State.

Sh. Pravin Kr. Pachauri, Ld. Counsel of accused/applicant.

Report received from IO/ SHO PS- Nangloi.

Report be called from Jail Supdt.

Put up for 29.06.2020.



(Vishal Singh)

ASJ - 03, THC(West), Delhi

26.06.2020